<u>COURT-II</u> IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 121 OF 2015

Dated:	19 th September, 2018			
Present:	Hon'ble Mr. Justice N.J. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member			
<u>In the matter of :</u> Sasan Power Ltd.		Versu	IS	Appellant(s)
Central Electricity Regulatory Commission &Ors Respondent(s)				
Counsel fo	or the Appellant(s)	:	Mr. Sajan Pav Mr. Vishrov M Mr. Janmali M Mr. Yashawi Mr. Pratibhan	lanikala Kant
Counsel for the Respondent(s		:	Mr. Sethu Rai	malingam for R-1
			Mr. G. Umapa Mr. Aditya Sir Mr. Rajiv Sriva Ms. Garima S Ms. Gargi Sriv	ngh for R-2 astava
			Mr. Bipin Gup Mr. Sunil Ban	ta sal for R-7 to 9
			Mr. Rahul Dha Ms. Pratiksha for R-11 & R-	Chaturvedi
			Ms. Swapna S Ms. Neha Gai	

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-14

<u>ORDER</u>

Heard learned senior counsel, Mr. Sajan Pavvayya, appearing for the Appellant and learned counsel, Mr. M.G. Ramachandran, appearing for Respondent No.14 at considerable length of time.

List the matter for further hearing on <u>27.09.2018 (Top on Board)</u>, as agreed by learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

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